

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:154
ANSWERED ON:02.07.2009
EVENING COURTS
Pathak Shri Harin

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has received proposals from different State Governments to give grant to the newly established 'Evening Courts';
- (b) if so, the details thereof, State-wise;
- (c) whether such proposal has also been received from the State Government of Gujarat; and
- (d) if so, the details thereof and action taken thereon?

Answer

MINISTER OF LAW & JUSTICE(DR. M. VEERAPPA MOILY)

(a) to (d): The Government of India had received a proposal from the Government of Gujarat for providing special fund of Rs. 5.00 crore for Evening Courts. The proposal could not be accepted as administration of Justice is primarily the concern of the State Governments and there is no such scheme under which central assistance could be provided for Evening Courts.